

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/3676/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the rd 3 May, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJL/3707/2023 Dated 29.04.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.04.2023**. Further, the Addl. District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/3677/A, dated , 03-05-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
